

द्वारा जारी किए गए सह-बंदी प्रामाणपत्रों के आधार पर पेंशन मंजूर की गई है। इनमें से चार मामलों में जांच हो जाने तक पेंशन रोक दी गई है, लेकिन शेष मामलों में पेंशन नहीं रोकी गई है क्योंकि इन मामलों में राज्य सरकार ने पेंशन की मंजूरी के लिए सिफारिश की थी।

(घ) जारी की गई मंजूरीयों (1,16,088) की तुलना में अब तक प्राप्त शिकायतों की संख्या (6,494) कम है। राज्य सरकारों से शिकायतों की जांच करवाने की मौजूदा व्यवस्था पर्याप्त समझी जाती है। इसलिए, ऐसे मामलों की जांच करने के लिए उच्चस्तरीय समिति गठित किए जाने का इस समय कोई प्रस्ताव नहीं है।

#### Export of More Indian Films to Pakistan

472. SHRI EBRAHIM SULAIMAN SAIT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have recently received a request from the Government of Pakistan for the export of more Indian films to that country; and

(b) if so, the action taken thereon?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) No, Sir.

(b) Does not arise.

#### Defective Manufacturing of Ferguson Tractors

473. SHRI DARUR PULLAIAH: Will the Minister of INDUSTRY be pleased to State:

(a) whether Government are aware of defective manufacturing of Ferguson Tractors particularly IMT 533 regarding the Crown Wheel and Pinions; and

(b) if so, what steps Government propose to take to rectify the defects?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b): Massey Ferguson-(MF-1035) tractors are being

manufactured in the country whereas IMT-533 tractors were imported in the past. Complaints of the failure of Crown Wheel and Pinions of imported (IMT) tractors were received. The defects were rectified by replacing those components with indigenous gears.

#### Strike by Rajasthan Atomic Power Project Workers

475. SHRI DINEN BHATTACHARYA: Will the Minister of ATOMIC ENERGY be pleased to State:

(a) whether the Rajasthan Atomic Power project workers went on strike from 8th September, 1977;

(b) the demands of the workers;

(c) whether Government refused to negotiate with the representatives of workers during the strike; and

(d) the reasons thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) The charter of demands submitted by a Sangharsh Samiti (Action Committee) consisting of representatives of the Rajasthan Anushakti Pariyojana Karmchhari Sangh, the recognised Union and the Rajasthan Anushakti Karmchhari Union, an unrecognised body, are listed in the Statement attached. [Placed in the library—See No. LT-1056/77]

(c) and (d). The Sangharsh Samiti is not a recognised body. Discussions had been held earlier with the recognised Union, the Rajasthan Anushakti Pariyojana Karmchhari Sangh—on the Charter of Demands submitted by it, which included the nine demands later put up by the Sangharsh Samiti. The Assistant Labour Commissioner (Central) Kota held conciliation proceedings on the demands of Sangharsh Samiti which, however, resulted in failure as most of the demands put forth by the strikers are unreasonable and beyond what is permissible under the Government orders. Moreover, as the Strike is illegal, the stand of Department is that this illegal strike should be called off unconditionally before further discussions can be held with the recognised Union.

#### Monthly Income of D. T. C.

476. DR. MURLI MANOHAR JOSHI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the monthly income of DTC during April, 1977 to August, 1977;

(b) the average number of buses on roads in Delhi and the number of buses plying on inter-State routes each month during the above period ;

(c) average earnings from each bus and the loans/ grants given by Government to the D. T. C. during 1977-78;

(d) the number of private buses and mini buses under DTC operation during each month from April, 1977 to August, 1977 ;

(e) the earnings to the DTC on an average from each private bus and mini bus each month ; and

(f) the operational cost of the DTC on average on each private bus under DTC operation ; and whether Government propose to take over more private buses under D. T. C. operation to ease traffic difficulties in Delhi ?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) : (a) Monthwise income of the DTC from April to August, 1977 is given below:—

Month	Income (Rs. in lakhs.)
April, 1977	183.88
May, 1977	191.85
June, 1977	183.41
July, 1977	196.69
August, 1977	199.89

(b) and (c). Information regarding average number of DTC buses on road inclusive of private buses running under Kilometrage scheme and daily income per bus is as under :—

Month	Buses on Road					Income (Rs.)			
	City		Inter-state			City		Inter-state	
	DTC	P.O.	Total	DTC	Total	DTC	PO	AVG.	Inter-state
April, 1977	1460	39	1499	130	1629	334	308	333	869
May, 1977	1490	36	1526	131	1657	327	298	326	923
June, 1977	1473	38	1511	125	1636	325	303	323	991
July, 1977	1478	80	1558	126	1684	335	325	335	896
Aug., 1977	1455	120	1575	122	1697	339	358	341	885

In addition to the above city buses, the DTC operated Private buses engaged under Administrative and Operational Control Charges Scheme. The number of these buses at the end of each month during the relevant period is given below:—

	1977				
	April	May	June	July	August
Standard Size	175	181	171	162	144
Mini Buses	249	246	253	252	253
TOTAL	424	427	424	414	397

The details of loans granted by the Central Government during 1977-78 upto the end of October, 1977 are as under:—

1. Capital loan	Rs. 150.00 lakhs.
2. Ways & means loan	Rs. 1 00.00 lakhs.
	Rs. 290.00 lakhs.

(d) The information is given below:—

Month	No. of private buses under DTC operation at the end of the month.			Total
	Standard	Size	Mini	
	Under Kilo-metrage Scheme	Under AOCC Scheme	Under AOCC Scheme	
April, 1977	47	175	249	471
May, 1977	44	181	246	471
June, 1977	54	171	253	478
July, 1977	109	162	252	523
Aug., 1977	189	144	253	586

(e) Average earning per bus in respect of private buses engaged under kilometrage scheme month-wise from April to August, 1977 is indicated below:—

Month	Average Per Bus Income
April, 1977	Rs. 9,240.00
May, 1977	Rs. 9,248.00
June, 1977	Rs. 9,900.00
July, 1977	Rs. 10,075.00
August, 1977	Rs. 11,098.00

The earning of private buses engaged under Administrative and Operational Control Charges Scheme is retained by the bus owners. However the number of private buses under this scheme at the end of each month is given below:—

Rate of AOCC Charge per bus per month recovered from P.O.	April, 1977	May, 1977	June, 1977	July, 1977	Aug. 1977
<i>Standard Size</i>					
AOCC Charge @ Rs. 1000/-	14	14	14	..	..
AOCC @ Rs. 750/-	97	102	97	96	91
AOCC @ Rs. 500/-	24	24	24	34	28
AOCC @ Rs. 300/-	37	38	33	29	22
AOCC @ Rs. 250/-	3	3	3	3	3
<i>MINI BUSES</i>					
AOCC @ Rs. 1000/-	101	99	101	64	65
AOCC @ Rs. 750/-	7	5	7	6	7
AOCC @ Rs. 500/-	91	91	92	130	131
AOCC @ Rs. 300/-	46	48	49	48	46
AOCC @ Rs. 250/-	4	3	4	4	4

(f) As per figures for the month of September, 1977 (Provisional), average operational cost per private bus per month operating under Kilometrage Scheme was Rs. 13,666.67.

In order to ease traffic problem in Delhi, D.T.C. has decided to hire additional buses,